Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025;

Name of IP: Resurgent Resolution Professional LLP; ;Last 5 digits of registration number: 50018

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Received		Summary	of Claims Admitt	ed		Amount of		
SI. No.	Category of Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims		Amount of Claim Not Admitted	Amount of Claims under Verification
Oi. NO.	Secured financial creditors belonging to any class of creditors Unsecured financial creditors	-	-	-		-	-		-	-
2	belonging to any class of creditors			_						
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	1 25 64 000	1	1 25 64 000	4				
	Operational creditors (Workmen)		1,35,64,909		1,35,64,909		-			
6	Operational creditors (Employees)	-		-			-	-		-
7	Operational creditors (Government Dues)	-		-						
8	Operational creditors (other than Workmen and Employees and Government Dues)			-			-			
Ç	Other creditors, if any, (other than financial creditors and operational creditors)			_			_			
Total		1	1,35,64,909	1	1,35,64,909	1				

	Annexure 1													
	Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025													
	List of secured financial creditors belonging to any class of creditors													
(Amount in	mount in ₹)													
	Amount of any													
											mutual dues,			
											that may be set			
Sr.		Details of Claim r	eceived	Details of claim adr	nitted						off			
						Amount covered	Amount covered	Whether	% voting	Amount of		amount of	Amount of	
No.	Name of		Amount	Amount of claim	Nature of	by security	by	related	share in	contigent		claim not	claim under	
	Creditor	Date of Receipt	claimed	admitted	Claim	interest	CoC	claim		admitted	verification	Remarks, if any		
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total													

	Annexure 2												
Name o	of Corporate I	Debtor: SIF	Garments P	rivate Limited	l; Date of co	ommenceme	nt of CIRP:	September	15, 2025(Ord	der Received	on Septemb	er 17, 2025;	
				L	ist of credi	tors as on: 1	October, 20)25					
	•		Lis	t of unsecured	financial c	reditors belo	onging to an	y class of cr	editors				
(Amount in ₹													
Sr.no													
	Creditor	received						contigent	any mutual	claim not	claim		
		Date of	Amount	Amount of	Nature of	Amount	% voting	claim	dues, that	admitted	under		
		Receipt	claimed	claim	Claim	covered by	share in		may be set-		verification		
	admitted guarantee CoC off												
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total		-	-		-	0.00%	-	-	-	-		

	Annexure 3													
Na	me of Corporate D	ebtor: SIF Gar	ments Private Li	mited; Date of co	mmencement	of CIRP: Septem	nber 15, 2025(O	rder Receiv	ed on September 17, 2	025; List of	creditors	as on: 1 Oc	tober, 2025)
			List o	f secured financia	al creditors (ot	her than financi	al ceditors belo	nging to an	y class of creditors)					
(Amount in ₹														
		Details of Cla	im received	Details of claim a	admitted							Amount		
							Amount	Amount	Amount	of claim				
						covered by	Amount	Whether		of	of any	of claim	under	
Sr.		Date of	Amount	Amount of	Nature of	security	covered by	related		contigent	mutual	not	verificatio	Remarks,
No.	Name of Creditor	Receipt	claimed	claim admitted	Claim	interest	guarantee	% voting share in CoC	claim	dues	admitted	n	if any	
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA				
	Total				•	•	•	•	0%	•	•	•	•	

Annexure 4

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025

List of Un-secured financial creditors (other than financial ceditors belonging to any class of creditors)

(Amount in ₹)

Sr	. Name of Creditor	Details of	ails of Claim Details of claim admitted								Amount of	Amount of	Amount of	Remarks, if
No).	Date of	Amount	Amount of	Nature of Claim	Amount	Amount	Whether	% voting	contigent	any mutual	claim not	claim under	any
		Receipt	claimed	claim		covered by	covered by	related	share in	claim	dues	admitted	verification	
				admitted		security	guarantee	party?	CoC					
						interest								
	1 SIL Fibres Private Limited	30-Sep-25	1,35,64,909	1,35,64,909	Un-secured Loan	No	No	No	100%	NA	NA	NA	NA	
	Total		1,35,64,909	1,35,64,909	-	-	-	-	100%	-	-	-	-	

Notes:

- 1. The above list of creditors reflects claims received by IRP and verified as on October 1, 2025.
- 2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- 3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

	Annexure 5 Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025													
	Name of	Corporate Debtor: SIF G	arments Private Limit	ted; Date of co	ommencement of CIR	P: Septemb	er 15, 202	5(Order Re	ceived on September 17,	2025; List of creditors a	as on: 1 Octo	ber, 2025		
					List of operati	ional credi	tors (Work	men)						
					·							(Amount in ₹)		
			Details of Claim rec	eived	Details of claim add	mitted								
	Name of the									Amount of any				
	authorised						Whether	% voting			Amount of			
	respresenattive, if			Amount	Amount of claim	Nature of		share in	Amount of contigent	dues, that may be set			Remarks,	
No.	-	Name of Workman	Date of Receipt	claimed	admitted	Claim				•			if any	
110.	NIL	Nil	NA	NA	NA	NA		NA	NA		NA	NA NA	ii any	
					1	1								
		NIL	NA	NA	NA	NA		NA	NA	NA	NA	NA		
	Total		-	-		-	0.00%	-	-	-	-			

	Annexure 6													
	N	ame of Corporate Debtor: SIF G	Garments Private Limit	ed; Date of	commence	ement of CIRP:	September	15, 2025 0	rder Recei	ved on September 17, 21	025; List of	creditors as on: 1 October, 2025		
					Li	st of operation	al creditors	(Employee	s					
	(Amount in ₹													
			Details of Claim receiv	ed	Details of	claim admitted			Amount		Amount			
					Amount		Whether	% voting	of	Amount of any mutual	of claim			
Sr.	Authorised			Amount	of claim	Nature of	related	share in	contigent	dues, that may be set	not			
No.	Respresenattive	Name of Employee	Date of Receipt	claimed	admitted	Claim	party?	CoC	claim	off	admitted	Amount of claim under verification		
	ML	NA	M	M	NA NA NA NA NA NA NA									
	Total				•					•				

	Annexure 7													
Nar	Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025													
					n 10		,							
	List of operational creditors (Government Dues)													
	(Amount in ₹)													
Sr.	Details of Cliamant		Details of Claim received		Details of	claim admi	tted		Amount	Amount				
No.		Government	Date of Receipt	Amount	Amount	Nature of	Whether	% voting	of	of any	Amount of	Amount of		
				claimed	of claim	Claim	related	share in	contigent	mutual	claim not	claim under	Remarks,	
admitted party? CoC claim dues, admitted											verification	if any		
NIL NA NA NA NA NA NA NA NA											NA	NA	NA	
	Total													

	Name of Corporat	e Debtor: SIF G	arments Private	e Limited; Date	of commenceme		Annexure 8 : Septembe	r 15, 2025(Order Rece	ived on Se	ptember 17	7, 2025; List of creditors as	on: 1 October,	2025
						(Ar	nount in IN	R)						
				List of operati	onal creditors (Other than	Workmen	and Emplo	yees and G	overnment	Dues)			
	Details of Claim recieved Details of Claim Admitted Amount of Claim not													
						Amount	Amount				of any	admitted		
		Date of				covered	covered			Amount	mutual			
		Receipt		Amount of		by	by	Whether	% Voting	of	dues that		Amount of	
		(DD/MM/YYY	Amount	Claim	Nature of	security	Guarante	related	Share in	Continge	may be		claim under	
Sr. No.	Sr. No. Name of creditor Y) Claimed Admitted Claim interest e party? CoC nt Claim set off verification Remarks if any													
	NIL NA													
	Total													

	Annexure 9												
		Name of Co	rporate Debtor: SI	F Garments Priva	te Limited; Date	of commencemen	t of CIRP: Sept	ember 15, 2	025(Order Received on Se	ptember 17, 2025	5; List of creditors as on	: 1 October, 2025	
	List of other creditors (Other than financial creditors and Operational creditors)												
Sr. No.	Sr. No. Name of creditor Details of Claim recevied Details of Claim Admitted Amount of Contingent Claim mutual dues, admitted Amount of Claim mutual dues, admitted under verification Remarks, if any												
Date of Receipt													
	NIL NA												
	Total	-	•	•					•		-	-	